



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.09.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 17.09.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1556 of 2024 & I.A. No. 5638 of 2024 Part Heard	BDO Restructuring Advisory LLP Vs. Sanjay Gupta Liquidator & Anr. With	17.09.2025	17.10.2025
2.	Comp. App. (AT) (Ins) No. 1557 of 2024 & I.A. No. 5641 of 2024 Part Heard	Sundresh Bhat, Erstwhile Liquidator of ABG Shipyard Ltd. Vs. Sanjay Gupta, Liquidator of ABG Shipyard Ltd.	17.09.2025	17.10.2025
3.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	17.09.2025	28.10.2025
4.	Comp. App. (AT) No. 102 of 2020 Part Heard	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	17.09.2025	03.11.2025

5.	Comp. App. (AT) No. 103 of 2020 Part Heard	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	17.09.2025	03.11.2025
6.	Comp. App. (AT) No. 104 of 2020 Part Heard	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	17.09.2025	03.11.2025
7.	Comp. App. (AT) No. 113 of 2020 Part Heard	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	17.09.2025	03.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar